

DIVISION BENCH
COURT - II

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1056(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH MARCH, 2022, 10:30 A.M

IN THE MATTER OF	SITI NETWORK LIMITED VS MAA VAISHNODEVI ACADEMY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared through video conference:

For Operational Creditor : Mr. Rahul Poddar, Adv.
Mr. Sayantan Das, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the Operational Creditor seeks permission to withdraw the CP.
Permission is granted. CP(IB)/1056(KB)2018 is disposed of as withdrawn.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

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